

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) 18 major and medium irrigation projects have been sanctioned in Maharashtra during the last three years (i.e. April, 1966 to March 1969) at an estimated cost of Rs. 54.4 crores. 64 irrigation projects, of a total cost of Rs. 209.2 crores, were sanctioned for the whole of the country, during this period.

(b) 4.9 lakh acres.

(c) The area irrigated in Maharashtra to end of 1968-69 from major and medium projects (including pre-Plan projects) is assessed as 11.9 lakh acres and a total (inclusive of pre-Plan) of 30.3 lakhs of acres are expected to be irrigated on completion of the projects sanctioned upto March 1969.

संयुक्त राष्ट्र महासभा के 23वें अधिवेशन में भाग लेने वाले प्रतिनिधिमण्डल पर ध्यान

*319. श्री झा० सुन्दरलाल :

श्री हुकम चन्द कछवाय :

श्री भारत सिंह चौहान :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) संयुक्त राष्ट्र महासभा के 23वें अधिवेशन में भाग लेने के लिए कितने अधिकारी गये ;

(ख) सरकारी प्रतिनिधियों के अतिरिक्त ऐसे गैर-सरकारी प्रतिनिधियों की संख्या कितनी है जो 23वें अधिवेशन के समय न्यूयार्क गये ; और

(ग) सरकार द्वारा सरकारी तथा गैर-सरकारी प्रतिनिधियों पर कुल कितना खर्च किया गया ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) छ: 1

(ख) नौ, जिनमें विदेश मंत्रालय के राज्य

मन्त्री, गुजरात सरकार के वित्त तथा उद्योग मंत्री और पांच संसद-सदस्य शामिल हैं ।

(ग) 6,40,986.00 रु० (लगभग) ।

Allotment of Bungalow to Congress President

*320. SHRI SHRI CHAND GOYAL : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that a big and spacious bungalow has been provided for the residence of the Congress President, Shri Nijalingappa ;

(b) whether similar bungalows have been provided to Presidents of other national political parties ; and

(c) If not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) The bungalow has been allotted in the name of Shri M. V. Rajasekharan, M. P., son in law of Shri S. Nijalingappa.

(b) Bungalows have been allotted to Presidents/Chairmen of some political parties in their capacity as M. Ps.

(c) Does not arise.

केन्द्रीय सरकारी स्वास्थ्य सेवा योजना का अन्य स्थानों में विस्तार करना

*321. श्री शरदानन्द :

श्री अटल बिहारी वाजपेयी :

श्री बृज भूषण लाल :

श्री यज्ञ दत्त शर्मा :

श्री जगन्नाथ राव जोशी :

श्री सुरज मान :

क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह

बताने की कृपा करेंगे कि :

(क) इस समय केन्द्रीय सरकार स्वास्थ्य सेवा योजना किन-किन स्थानों में काम कर रही है; और

(ख) क्रमशः आगामी एक वर्ष और तीन वर्षों में यह योजना किन-किन स्थानों में लागू की जायेगी ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण आवास तथा नगरीय विकास मंत्री (श्री के० के० शाह) : (क) केन्द्रीय स्वास्थ्य योजना इस समय दिल्ली, बम्बई तथा इलाहाबाद में काम कर रही है।

(ख) फिलहाल तो कलकत्ता के लिए एक संशोधित योजना विचाराधीन है। दूसरे स्थानों में इस योजना को लागू करने का मामला अभी भी विचाराधीन है।

Petro-Chemical Complex For Assam

*322. SHRI M. H. GOWDA :
SHRI YASHPAL SINGH :
SHRI LILADHAR KOTOKI ;
SHRI MANIBHAI J. PATEL :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that there is sufficient quantity of oil near about the present oil fields in Assam ;

(b) if so, whether Government propose to start another Oil Refinery in Assam ; and

(c) if not, whether Government have any plans to start any petro-chemical complex in Assam to provide employment to the unemployed ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) to (c). In April 1969, the Government appointed a

Committee of Experts to study the techno-economic feasibility and comparative economics of establishing a new refinery or expansion of one or more of the existing plants, taking into account the crude oil resources of Assam, yearly rate of production from some fields and the quantities that still remained available after meeting fully the requirements of the existing refineries in Eastern India. The Report of the Committee is under examination, but in the meantime certain studies arising out of the conclusions of the Experts Committee have been initiated and are in progress. A letter of Intent has already been granted to the Assam Industrial Development Corporation Limited for the establishment of petro-chemical units at Moran-Lakwa area in Sibsagar District of Assam. The items and production capacities for which the letter of intent has been issued to the Assam Industrial Development Corporation Limited are as follows :—

Item	Capacity (in tonnes per annum)
1. Methanol	7,500
2. Formalin	12,000
3. Non-concentrated Glue (50%)	12,000
4. Concentrated Glue 75%	13,000
5. Urea Formaldehyde Moulding Powder	1,000
6. PVC Processed goods	6,000

Absorption of Surplus Staff for Farakka Barrage Project in Teesta Control Project

*323. SHRI JYOTIRMOY BASU :
Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) when the construction of Farakka Barrage is expected to be completed ;

(b) the number of employees and workers who will be rendered surplus after completion of the construction work ;

(c) whether there is any plan to start